

**Form.1****List of cases filed in e-filing during the month of July, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

**Form.2****List of cases in which e-payment of Court Fee was made during the month of July, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.3****List of cases in which Electronic Service of Process has taken place during the month of July, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.4****List of total number of cases randomly allocated during the month of July, 2025**

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count ( No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

<b>Form.5</b>							
<b>List of cases in which Hearing in Case Management was held during the month of July, 2025</b>							
<b>Sl.No</b>	<b>Court</b>	<b>District</b>	<b>Case No</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of case Management Hearing</b>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 13/2023	Urban Mass Transit Company Ltd Vs A.P Metro Rail Corporation Ltd	S.Ashok Kumar Vs G.Padmaja	22.06.2023	28.07.2025
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 18/2023	M/s Little Hybrid Seeds Company Vs Garneni Phanigopal	Paladugu V.R Vs K.Krishna Rao	07.08.2023	30.07.2025
3	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 9/2024	M/s PVK Enterprises Vs M/s Amoda Iron & Steel Ltd	CH.Sripathi Rao Vs A.Radha Krishna	03.07.2024	31.07.2025
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 5/2023	M/s. Sri Mona Aqua Traders Vs. M/s. Aqua Geno Exim and another	G. Rama Chandra Raju, Advocate for Plaintiff Vs. Sri. K. Rama Kireeti, Advocate for D1 & D2	06.06.2023	16.07.2025
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 10/2018	M/s. Sri Pada Real Estates & Developers and another Vs. Pulim Uday Bhaskar Reddy and 3 others	Sri. G. Ramesh, Advocate for Plaintiffs Vs. Sri. M. Ramdas for D1, Sri R.N. Sahu for D2 to D4	Received by Transfer from PDJ, VSP on 23.03.2019	31.07.2025

**Form.6**  
**Contested Commercial Cases disposed during the month of July, 2025**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 5 of 2024	Sri Kancharla Subrahmanyam Vs Chidepudi Bhanu Srivastava & Anr	M.Sambasiva Rao Vs. M/s. Leo Law Associats	24.07.2024	No	31.07.2025	358	Contested	-	-	-
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 2 of 2025	G.Radha Bhagya Lakshmi Vs M/s Sree Constructions & Anr	G.Prabhakara Rao Vs. A.Padmanabham	22.01.2025	No	31.07.2025	202	Contested	-	-	-
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 4/2025	M/s. Tecpro Systems Ltd. Vs. Rashtriya Ispat Nigam Limited and two others	Sri. K. Rama Kireeti for Petitioner Vs. M/s. G. Saibaba & Srinivas for R1 to R3	24.01.2025	Not Applicable	03.07.2025	160 days	Contested	-	-	U/sec. 29A of Arb. & Con. Act
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 5/2025	M/s. Tecpro Systems Ltd. Vs. Rashtriya Ispat Nigam Limited and two others	Sri. K. Rama Kireeti for Petitioner Vs. M/s. G. Saibaba & Srinivas for R1 to R3	24.01.2025	Not Applicable	03.07.2025	160 days	Contested	-	-	U/sec. 29A of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 20/2025	M/s. SRR Projects Pvt. Ltd. Vs. M/s. Hindustan Petroleum Corporation Ltd. and another	Sri. S.V. Venkat for Petitioner Vs. Sri. V. Ravindra Prasad for R1 and R2 is an Arbitrator	30.06.2025	Not Applicable	04.07.2025	04 days	Contested	-	-	U/sec. 29A of Arb. & Con. Act
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 16/2019	M/s. Vishnu Chemicals Limited Vs. M/s. Usha Tubes and Pipes Pvt. Ltd.	Sri. K.V. Rama Murty for Plaintiff Vs. Sri. V. Ravindra Prasad for Defendant	06.12.2019	No	31.07.2025	2064 days	Contested	-	-	U/Or. VII R.1 Sec. 26 of CPC
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 25/2025	Air Liquide Global E & C Solutions India Pvt. Ltd. Vs. Rashtriya Ispat Nigam Limited	Sri. D. Ketan for Petitioner Vs. Sri. A. Srinivas for Respondent	16.07.2025	Not Applicable	31.07.2025	15 days	Contested	-	-	U/sec. 29A of Arb. & Con. Act
8	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 49/2024	M/s. JPR Projects Vs. Axis Bank and two others	Smt. K. Krishnaveni for Petitioner Vs. R1 is set Ex parte, Sri. B.V. Ramanjaneya Rao for R2, R3	27.12.2024	Not Applicable	31.07.2025	216 days	Contested	-	-	U/sec. 9 of Arb. & Con. Act

**Form.7**  
**Summary of Commercial Cases during the month of July, 2025**

Sl.No	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	97	9	3	103
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	142	13	6	149

